	·=		a) of other second of	(0) of non-defined (0)		Decelution Dece		an) Damidation and	10	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	17531600031	9	17531600031	79.01	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	159788986	2	157658576	0.71	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	22	1860724	22	1762895	0.01	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	13	4443370498	13	4443370498	20.03	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	88	82799088	88	53966349	0.24	0	0		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		<u>Annexure 9</u>
Total		134	22219419327	134	22188358349	100.00	0	31060978	0	